

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI.

Original Application No. 103 of 2021

C. Ramu,
13, Devampattu Village & Post,
Ponneri Taluk,
Tiruvallur District & another

...Applicant

Vs

The District Collector,
Collectorate,
Tiruvallur-602 001.
Email:collrtr@nic.in
Ph.No.044-27661600 & 7 others.

...Respondents.

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Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 103 of 2021

1. C. Ramu,
13, Devampattu Village & Post,
Ponneri Taluk,
Tiruvallur District.

2. S. Srinivasan,
S/o. Subiramaniyan,
No.II-14, Devampattu,
Uppunevoyal,
Tiruvallur District.

...Applicant

Vs

1. The District Collector,
Collectorate,
Tiruvallur-602 001.
Email:collrtlr@nic.in
Ph.No.044-27661600.
2. The Assistant Director & Fisheries
O/o. AD Fisheries,
No.II, T.H. Road, Ponneri,
Tiruvallur -601 204
Email:adfponnerimartine@gmail.com
Mob:938424246
3. Assistant Director of Agriculture,
Minjur, Tiruvallur.
Email :aecminjur2016@gmail.com
Mob:9952980703.
4. The Tamil Nadu Pollution Control Board,
Rep by its Chairman,
No.76, Annasalai, Guindy,
Chennai-600 032.
Email:tnpcb-chn@gov.in
Ph-044-22353134.
5. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
77-A, South Avenue Road,
Ambattur Industrial Estate,
Ambattur Taluk Tiruvallur District.
Email-deeambattur@gmail.com
Ph-044-26880130
6. The Block Development Officer,
Minjur.
Email-mjrbdo.tntlr@nic.in
Ph-7402606138.


20/9/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76. MOUNT SALAI, GUINDY,

7. The Revenue Divisional Officer,
Ponneri, Tiruvallur District.
Email-pnirdo.tntr@nic.in
Mob:9445000410.

8. the Tahsildar,
Ponneri Taluk,
Tiruvallur District.
Email-pnitlk.tntr@nic.in

...Respondents

REPORT FILED ON BEHALF OF THE 4TH & 5TH RESPONDENTS
TAMILNADU POLLUTION CONTROL BOARD.

I, R. Rajamanickam, S/o P.M. Ramasamy, Hindu, aged about 57 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board and I am filing this Report on behalf of the 4th & 5th Respondent Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the applicant filed this application No.103 of 2021 before this Hon'ble NGT (SZ) with the following prayer:

"directing the respondents to take appropriate action against the unauthorised shrimp and Vannameen (Ornament fish) farms/hatcheries established over and adjacent to agricultural lands in Devampattu, Agaram, Pallipalayam, Uppunelvayal and Periyakarumbur Villages in Kolur Sub-Taluk, Ponneri Taluk, Tiruvallur District by removing the farms and take necessary action to restore the lands back to agricultural use".

3. It is respectfully submitted that, the Hon'ble National Green Tribunal (SZ) in its order dated 28.06.2021 directed inter alia that:

"Para 8: In the mean time the Pollution Control Board and the District Collector, Tiruvallur District are directed to conduct the inspection of these areas and submit a factual as well as action taken report if there is any violation found.

Para 9: The Pollution Control Board is also directed to conduct the soil study and if any untreated sewage generated is being discharged in to the nearby

R. Rajamanickam
20/9/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

water bodies that also may be ascertained and the water quality of such water body has to be ascertained and if there is any contamination caused they will have to identify the violator and also to assess the environmental compensation against such persons”.

4. It is respectfully submitted that, in pursuance to the said order, the Joint Committee comprising of Revenue Divisional Officer, Ponneri, Tiruvallur District, Senior officer from Fisheries Department, Pnneri, Tiruvallu Dstrict and the District Environmental Engineer, TNPCB, Gummidipoondi inspected the ornament fish culture ponds located in Lakshmipuram, Periyar nagar in Pamadhukulam Panchayat, Sarathkandigai, Krishnampet, Mettupalayam and Konimedu on 25.06.2021, 09.07.2021 and 14.07.2021. During inspection waste water samples were collected in the discharge points of vannameen culture ponds in various villages. The waste water samples were analysed in the TNPCB lab and the Report of Analysis (ROA) have been received. The copy of consolidated report of ROA is submitted herewith as **Annexure**

5. It is respectfully submitted that on perusal of the report of analysis, the following conclusions were arrived:

- I. The analysed parameters in waste water samples from the ornament fish culture in small concrete tanks are within the permissible limits.
- II. The TDS in the waste water samples collected from the ornament fish culture in earthen lagoons exceeds the permissible limit. This is because of deep borewells and withdrawal of higher quantity of ground water for the fish culture.
- III. The complainant Mr.Ramu, Devampattu stated that due to the construction of earthen ponds with high raise earthen bunds, the rain water does not drain properly leading to inundation of crops and loss of revenue and hence objected the fish culture in the agricultural lands.

6. It is submitted that the soil samples were collected by the Fisheries Department to analyse in the Lab of Agricultural Department.


20/9/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAJ, GUINDY,

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

R. Rajamanickam 20/9/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.
BEFORE ME

VERIFICATION

I, R. Rajamanickam, Son of Thiru. Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby verify that the contents of above report are true to the best of my knowledge through records.

R. Rajamanickam 20/9/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

Fish pond
Consolidated Statement ROA

SL NO.	Parameters	Stand ards	25.06.2021							09.07.2021	
			Lakshmi pur am Raw Water	Lakshmi pur am Waste Water	Periyar Nagar Waste Water	Srath kandigai Waste Water	Krishnapet Waste Water	Mettu palayam Waste Water	Koni Medu Waste Water	Pond In Ravi Ponneri	Pond In Ramu Land
1	pH	5.5 to 9	7.17	7.11	9.30	8.91	7.16	7.21	8.75	7.40	6.95
2	Total Suspended Solids	100	28	32	16	12	26	24	22	18	20
3	Total Dissolved Solids	2100	1314	1396	718	340	1412	2914	938	7566	11614
4	Chlorides	1000	433	532	219	50	511	1167	417	4049	6148
5	Sulphates	1000	302	276	172	96	232	412	110	512	230
6	B O D at 27°C for 3 Days	30	7	5	6	5	6	8	7	5	8
7	C O D	250	64	48	56	48	56	64	69
8	Zinc		<0.01	<0.01	<0.01	<0.01	<0.01	0.08	<0.01
9	Copper		<0.033	<0.033	<0.033	<0.033	<0.033	<0.033	<0.033
10	Cadmium		<0.013	<0.013	<0.013	<0.013	<0.013	<0.013	<0.013
11	Lead		<0.07	<0.07	<0.07	<0.07	<0.07	<0.07	<0.07
12	Nickel		<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
13	Total Chromium		<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
14	Hexavalent Chromium		<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05

Fish pond
Consolidated Statement ROA

SI. NO.	Parameters	Stand ards	14.07.2021							
			Nandha Kumar Fish Pond	Ramesh & Cnlthiraiselvan Fish Pond	Nallamayan Fish Pond	Mohan Fish Pond	Sathish Fish Pond	Kaviraja Fish Pond	Senraya perumal Fish Pond	Elanchezhiyan Fish Pond
1	pH	5.5 to 9	7.60	7.11	8.05	7.17	7.50	8.94	8.93	7.40
2	Total Suspended Solids	100	16	38	12	24	22	16	22	18
3	Total Dissolved Solids	2100	980	830	2022	804	602	308	324	644
4	Chlorides	1000	364	295	620	275	210	87	79	200
5	Sulphates	1000	178	134	538	174	98	78	72	108
6	B O D at 27°C for 3 Days	30	8	8	3	7	8	5	7	5
7	C O D	250	56	72	40	64	56	40	64	48

District Environmental Engineer
Tamilnadu Pollution Control Board
Gummidipoondi

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TRIBUNAL SOUTHERN ZONE,
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& 5TH RESPONDENTS TAMILNADU
POLLUTION CONTROL BOARD**

**Advocate for Respondent No. 4 & 5
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.**

Date:22.09.2021.

Date of hearing on:21.10.2020